

F. No.12012/22/2016-QA
Food Safety and Standards Authority of India
(Quality Assurance Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated the 9th July, 2018

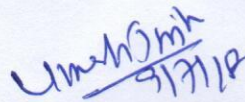
Order

Whereas M/s J.M. Envirolab Pvt. Ltd., Gurgaon (notified vide S.O. 1299 (E) dated 29th March, 2016) has voluntarily requested FSSAI for withdrawal of their recognition.

2. And therefore, M/s J.M. Envirolab Pvt. Ltd., Gurgaon (Regn. No. 33/N/FSSAI/2016) is de-recognised and its name is deleted from the list of FSSAI food testing laboratories notified under section 43 (1) of FSS Act, 2006, with immediate effect.

3. This is for information and necessary action.

4. Hindi version will follow.


(Umesh Kumar Jain)
Joint Director (QA)

To

- (i) State Food Safety Commissioners (All States/UTs) - through email
- (ii) All Authorized Officers and Designated Officers, FSSAI – through email
- (iii) Ms. Deepa Taneja (Director), M/s J.M. Envirolab Pvt. Ltd., 424, Ground Floor, Udyog Vihar Phase-IV, Gurugram-122015 (Haryana)

Copy to:

- (i) Director (Imports), FSSAI New Delhi
- (ii) Director (RCD), FSSAI New Delhi
- (iii) CITO- for uploading on FSSAI website
- (iv) Hindi Section – for providing Hindi version of this order, immediately.